GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 2070 TO BE ANSWERED ON DECEMBER 11, 2025

INCLUSION OF NAMAMI GANGE PROGRAMME UNDER AMRUT

NO. 2070. MD ABU TAHER KHAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has any plan to bring the Namami Gange Programme under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT), if so, the details thereof and if not, the reasons therefor; and
- (b) the initiatives taken by the Government to enhance the capacity of sewage treatment plants during the last five years, State-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

- (a) There is no proposal in the Ministry of Housing and Urban Affairs (MoHUA), at present, to bring the Namami Gange Programme under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT).
- (b) Sanitation is a state subject. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States through various Missions/ Schemes such as Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and AMRUT 2.0 to improve the basic infrastructure in urban areas which inter alia include sewerage and septage management.

AMRUT 2.0 has been launched on 01 October, 2021 in all Urban Local Bodies (ULBs)/ cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage and septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. So far, 588 sewerage/septage projects worth ₹67,840.59 crore have been approved by MoHUA. Approved projects cover 6,710.04 MLD sewage treatment capacity (new/augmentation). The State-wise details of STP under AMRUT 2.0 is given in Annexure-I.

Earlier, Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25 June 2015 in selected 500 cities (485 cities including 15 merged cities) and towns across the country for development of basic infrastructure including sewerage and septage management. AMRUT was subsumed under AMRUT 2.0 on its launch on 1st October 2021.

Under AMRUT, 890 sewerage/ septage management projects worth ₹34,460 crore have been grounded covering creation/ augmentation of 6,299 Million Litre per Day (MLD) sewage treatment capacity. The Statewise details of Sewage Treatment Plant (STP) under AMRUT are at Annexure-II.

ANNEXURE -I REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 2070 REGARDING "INCLUSION OF NAMAMI GANGE PROGRAMME UNDER AMRUT", DUE FOR ANSWER IN THE LOK SABHA ON 11.12.2025.

State-wise details of STP approved under AMRUT 2.0

S.No	State/UT	sewage treatment
		capacity (in MLD)
1	ANDHRA PRADESH	336.44
2	ASSAM	9
3	BIHAR	297.8
4	CHHATTISGARH	322
5	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	10
6	DELHI	398.79
7	GUJARAT	928.1
8	HARYANA	252.15
9	HIMACHAL PRADESH	1.1
10	JAMMU AND KASHMIR	30
11	KERALA	67.647
12	LADAKH	11.1
13	MADHYA PRADESH	1084.54
14	MAHARASHTRA	1060.5
15	MIZORAM	4.1
16	NAGALAND	10.58
17	PUDUCHERRY	29
18	PUNJAB	82
19	RAJASTHAN	256.69
20	TAMIL NADU	81.506
21	TELANGANA	1132
22	UTTAR PRADESH	201
23	WEST BENGAL	104
	TOTAL	6710.04

ANNEXURE - II REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 2070 REGARDING "INCLUSION OF NAMAMI GANGE PROGRAMME UNDER AMRUT", DUE FOR ANSWER IN THE LOK SABHA ON 11.12.2025.

State-wise details of STP grounded under AMRUT

	STP Capacity (in MLD)
Andhra Pradesh	205
Arunachal Pradesh	3
Chhattisgarh	263.2
Delhi	68
Daman and Diu	4.21
Gujarat	1582.4
Haryana	276.23
Himachal Pradesh	31.1
Jammu and Kashmir	8
Jharkhand	36
Karnataka	210.55
Kerala	27.8
Madhya Pradesh	962.5
Maharashtra	833
Meghalaya	1.65
Odisha	0.12
Punjab	511.75
Rajasthan	294.75
Tamil Nadu	500
Telangana	18.25
Uttar Pradesh	408
Uttarakhand	49.55
West Bengal	4.3
Total	6299.36
	Chhattisgarh Delhi Daman and Diu Gujarat Haryana Himachal Pradesh Jammu and Kashmir Jharkhand Karnataka Kerala Madhya Pradesh Maharashtra Meghalaya Odisha Punjab Rajasthan Tamil Nadu Telangana Uttar Pradesh Uttarakhand West Bengal